

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3739
ANSWERED ON:16.12.2014
NOISE POLLUTION BY AUTOMOBILES
Khalsa Shri Harinder Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether any noise pollution limit has been prescribed for the automobile industry including for motorcycles;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to control noise pollution by automobiles particularly heavy motor bikes in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)& (b): Yes, sir. The noise limits have been prescribed under the Environment (Protection) Rules, 1986 for automobiles including motorcycles, at manufacturing stage. These noise limits are implemented through the provisions of the Central Motor Vehicle Rules, 1989.

(c) Compliance to noise norms for automobiles, at manufacturing stage is ensured using the method of measurement as laid down by the Bureau of Indian Standards. As per information provided by the Automotive Research Association of India, the heavy motor bikes also have to comply with the prescribed norms and procedure.